

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Dr. Dr. 12.1.04

For consideration
of MA. 712/03.

h
20/1/04

Send

Dr. Dr. 3.2.04

For consideration
of MA. 712/03.

h
4/2/04

Send

Dr. Dr. 5.2.04

Copies of order
prepared for counsel
for both sides

h
17/2

h
20/2/04
S.O. (J)

Dt. 12.1.04.

At the request of
the learned counsel
for the Applicant call
this matter on 3.2.04.

h
Vice-Chairman
for
Members

Order Dt. 03.02.04

Call this matter on 05.02.04.

h
Member (J)

5.2.04

This O.A. was disposed of
on 29.4.03 by giving direction
to Respondents to consider the
applicant's representation
in accordance with law. Pursuant
to the said direction it appears
that the applicant's representation
was duly considered and a final
order was passed. The applicant
has also filed an application
for implementation of the
aforesaid direction. Since the
order has been complied with,
no further direction can be issued
to Respondents for implementation.
Accordingly, the O.A. is closed.
M.A. 712/03 is disposed of accordingly.

h
Vice-Chairman
Vice-Chairman